

In the High Court of Judicature, Bombay.

~~Now~~ day, the 13 day of Febry 1865.

SPECIAL APPEAL No. 937 — of 1864.

Ayisho Bibi Wife of Ma-  
hammad said Parkar  
of Bombay

Appellant,

(Original Plaintiff)

versus

Sheikh Ahmad Vallad Sheikh +  
Hassan Parkar and Muham-  
mad Amir Mubid Muham-  
mad Ibrahim Muhammad Ali  
Wazir Muhammad Ibrahim Parkar  
of the Rutnagiri Division of the  
Konkan District (Original Defendants)

Respondents

Rs. 789-15-6-

The claim in the Original Suit was to

recover a sum due on  
account of a faculty due by the defendant  
for his default to pay the Court Revenue due on  
certain land located to him by the Pledge

In Appeal No. 95 of 1864 the  
of the District of the Konkan at  
the Decree of the Muzat Bapodee who

Senior Assistant Judge  
Rutnagiri confirmed  
had declared an  
item of Rs 789-15-6 barred by  
the limitation Act

A Special Appeal was preferred in the High Court on the grounds that the decision

of the Senior Assistant Judge is con-  
-trary to law, in that,

(a)

(a) The suit is not barred by the  
statute of limitation.

(b) The Lower Court erred in not  
deciding the case on the merits. —

The Court comprised  
the names of the Senior Assistant Judge  
with costs

R. Couch

J. Newton

A. J. M. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 937  
of 1864 against the decision of the Senior Appeal Judge of the  
District of the Pentium and disposed of on the 13<sup>th</sup> February 1865  
by confirming the same with costs

BY THE APPELLANT—

IN THE DISTRICT.

In the Mooniffs court	65	13		
In the Senior Appeal Judges court	60	92		
			125	105

IN THIS COURT.

Stamp for Memorandum of Special Appeal	32	..		
Stamps for copies of Decree and Judgment	3	..		
Stamp for Vukalutnama	2	..		
Stamp of an application to enter the name of the Appellant's heir		..		
Batta for Process and Postage	4	1		
Sectioner's Fee	1	3		
Vukeel's Fee	23	11	2	65
				15

Rupees.... 191 9 7.

BY THE RESPONDENT—

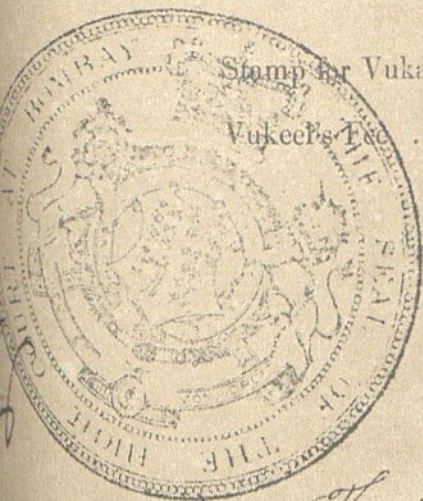
IN THE DISTRICT.

In the Mooniffs court	32	1		
In the Senior Appeal Judges court	24	32		
			56	42

IN THIS COURT.

Stamp for Vukalutnama	2	..		
Vukeel's Fee	23	11	2	25
				11

Rupees.... 81 13 4



*W. J. ...*  
*R. W. ...*  
The 13<sup>th</sup> day of February 1865 Registrar